

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

(Amount in INR)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	NIL
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	NIL
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	67,59,186	1	67,59,186	0	0	0	3	NIL
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	2,15,31,939	3	2,15,31,939	0	0	0	4	NIL
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	NIL
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	NIL
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	NIL
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	NIL
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	NIL
<b>Total</b>		4	2,82,91,125	4	2,82,91,125	0	0	0		NIL





**Annexure – 3**

**Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED**

**Date of commencement of CIRP 03/12/2021**

**List of creditors as on: 15/01/2022**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India	03/01/2022	67,59,186	67,59,186	Financial claim against Collateral Security	100%	NIL	No	23.9%	NIL	NIL	NIL	NIL	100% Admitted

**Annexure – 4**

**Name of the corporate debtor: KN INTERIOR DESIGNS & ENGINEERING PRIVATE LIMITED**

**Date of commencement of CIRP 03/12/2021**

**List of creditors as on: 15/01/2022**

**List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	Bank of India	03/01/2022	1,97,76,573	1,97,76,573	Unsecured Financial claim	NIL	No	69.9%	NIL	NIL	NIL	NIL	100% Admitted
2	CLIX Capital Services	03/01/2022	4,30,402	4,30,402	Unsecured Financial claim	NIL	No	1.5%	NIL	NIL	NIL	NIL	100% Admitted
3	Shriram City Union Finance Limited	19/01/2022	13,24,964	13,24,964	Unsecured Financial claim	NIL	No	4.7%	NIL	NIL	NIL	NIL	100% Admitted
			2,15,31,939	2,15,31,939				76.1%	NIL	NIL	NIL	NIL	100% Admitted











